

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-124**  
IA-4895/2020  
In  
IB-1440(ND)/2018

**IN THE MATTER OF:**

M/s K.K.R. India Financail Services Pvt.Ltd.

**Vs.**

M/s Kwality Ltd.

**...FINANCIAL CREDITOR**

**...RESPONDENT**

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 18.12.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : Mr. Ankur Mittal, Ms. Meera Murali, Advocates for COC

For the Respondent/CD :

For the Intervener : Mr. Kush Sharma, St. Counsel, Bank of Baroda,

**ORDER**

**IA-4895/2020 :**

Counsel for the Resolution Professional is present. Heard.

Order is reserved.

-Sol-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-Sol-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit